

ITEM NO.43

COURT NO.7

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9398/2024

[Arising out of impugned final judgment and order dated 12-01-2023 in CWP No. 2915/2020 passed by the High Court of Himachal Pradesh at Shimla]

STATE OF HIMACHAL PRADESH & ORS.

Petitioner(s)

VERSUS

KAILASH CHAND

Respondent(s)

(II. HIMACHAL PRADESH PUBLIC WORKS DEPARTMENT [AT 2.00 P.M.]

(IA No. 85380/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 46690/2023 (XIV)

(FOR CONDONATION OF DELAY IN FILING ON IA 262637/2023 FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 262640/2023)

Diary No(s). 49154/2023 (XIV)

(FOR CONDONATION OF DELAY IN FILING ON IA 266693/2023)

Diary No(s). 49746/2023 (XIV)

(FOR CONDONATION OF DELAY IN FILING ON IA 266855/2023 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 266858/2023)

Diary No(s). 1928/2024 (XIV)

(FOR CONDONATION OF DELAY IN FILING ON IA 13362/2024)

SLP(C) No. 4613/2024 (XIV)

SLP(C) No. 6079/2024 (XIV)

Diary No(s). 19982/2024 (XIV)

(FOR CONDONATION OF DELAY IN FILING ON IA 159646/2024 FOR CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS ON IA

SLP (C) 9398/2024

159647/2024)

**Diary No(s). 37637/2023 (XIV)
(FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 5665/2024)**

SLP(C) No. 26515/2023 (XIV)

SLP(C) No. 25602/2023 (XIV)

**SLP(C) No. 11304/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.103931/2024-CONDONATION OF DELAY IN FILING and IA No.103930/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)**

**Diary No(s). 45409/2023 (XIV)
(FOR CONDONATION OF DELAY IN FILING ON IA 9969/2024 FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 9970/2024)**

SLP(C) No. 7843/2024 (XIV)

**Diary No(s). 46267/2023 (XIV)
(FOR CONDONATION OF DELAY IN FILING ON IA 243437/2023)**

**SLP(C) No. 4027/2024 (XIV)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 28806/2024)**

**Diary No(s). 47862/2023 (XIV)
FOR CONDONATION OF DELAY IN FILING ON IA 259672/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 259676/2023)**

**Diary No(s). 48653/2023 (XIV)
(FOR CONDONATION OF DELAY IN FILING ON IA 264939/2023)**

**Diary No(s). 48981/2023 (XIV)
(FOR CONDONATION OF DELAY IN FILING ON IA 267420/2023)**

SLP(C) No. 7840/2024 (XIV)

**Diary No(s). 50198/2023 (XIV)
(IA FOR CONDONATION OF DELAY IN FILING ON IA 132017/2024 FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 132018/2024)**

Diary No(s). 51594/2023 (XIV)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 265091/2023)

**Diary No(s). 51600/2023 (XIV)
(FOR CONDONATION OF DELAY IN FILING ON IA 5203/2024)**

**Diary No(s). 52569/2023 (XIV)
(FOR CONDONATION OF DELAY IN FILING ON IA 6467/2024)**

**Diary No(s). 53328/2023 (XIV)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 12573/2024 FOR CONDONATION OF DELAY IN FILING ON IA 12574/2024)**

**SLP(C) No. 4068-4069/2024 (XIV)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 24670/2024)**

**SLP(C) No. 3043/2024 (XIV)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 19937/2024)**

SLP(C) No. 4147/2024 (XIV)

**SLP(C) No. 4091/2024 (XIV)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 25945/2024)**

**Diary No(s). 1417/2024 (XIV)
(FOR CONDONATION OF DELAY IN FILING ON IA 12527/2024)**

**Diary No(s). 1464/2024 (XIV)
(FOR CONDONATION OF DELAY IN FILING ON IA 13241/2024)**

SLP(C) No. 4609/2024 (XIV)

**SLP(C) No. 4148-4149/2024 (XIV)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 32192/2024)**

**SLP(C) No. 4018/2024 (XIV)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 32349/2024)**

**SLP(C) No. 4620/2024 (XIV)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 39493/2024)**

SLP (C) 9398/2024

**SLP(C) No. 4619/2024 (XIV)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 36147/2024)**

**SLP(C) No. 4614/2024 (XIV)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 34776/2024)**

**SLP(C) No. 4610/2024 (XIV)
(IA No.36007/2024-CONDONATION OF DELAY IN FILING)**

**SLP(C) No. 6077/2024 (XIV)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 48399/2024)**

**SLP(C) No. 6922/2024 (XIV)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 58394/2024)**

**SLP(C) No. 6894/2024 (XIV)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 61332/2024)**

SLP(C) No. 6074/2024 (XIV)

SLP(C) No. 6899/2024 (XIV)

SLP(C) No. 7838/2024 (XIV)

SLP(C) No. 10205/2024 (XIV)

**SLP(C) No. 9399/2024 (XIV)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 71197/2024)**

**SLP(C) No. 6901/2024 (XIV)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 64354/2024)**

SLP(C) No. 9400/2024 (XIV)

SLP(C) No. 10208/2024 (XIV)

SLP(C) No. 7841/2024 (XIV)

SLP(C) No. 10210/2024 (XIV)

SLP (C) 9398/2024

SLP(C) No. 9401/2024 (XIV)

SLP(C) No. 10212/2024 (XIV)

SLP(C) No. 10777/2024 (XIV)

(IA No.102896/2024-CONDONATION OF DELAY IN FILING and IA No.102894/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 10771/2024 (XIV)

(FOR ADMISSION and I.R. and IA No.97922/2024-CONDONATION OF DELAY IN FILING and IA No.100191/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 10770/2024 (XIV)

(IA FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 122994/2024)

Diary No(s). 14875/2024 (XIV)

(FOR CONDONATION OF DELAY IN FILING ON IA 153663/2024 FOR CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS ON IA 153664/2024)

Diary No(s). 14917/2024 (XIV)

(FOR CONDONATION OF DELAY IN FILING ON IA 150526/2024 FOR CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS ON IA 150527/2024)

Diary No(s). 14919/2024 (XIV)

(IA FOR CONDONATION OF DELAY IN FILING ON IA 158268/2024 FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 158270/2024)

Diary No(s). 15213/2024 (XIV)

(IA FOR CONDONATION OF DELAY IN FILING ON IA 110114/2024 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 110118/2024)

SLP(C) No. 10772/2024 (XIV)

(FOR ADMISSION and I.R. and IA No.96329/2024-CONDONATION OF DELAY IN FILING)

Diary No(s). 18755/2024 (XIV)

(IA FOR CONDONATION OF DELAY IN FILING ON IA 119679/2024 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119680/2024)

Diary No(s). 18758/2024 (XIV)

**(IA FOR CONDONATION OF DELAY IN FILING ON IA 140589/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
140590/2024)**

Diary No(s). 18776/2024 (XIV)

**(IA FOR CONDONATION OF DELAY IN FILING ON IA 145950/2024
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
145951/2024)**

Diary No(s). 19104/2024 (XIV)

**(IA FOR CONDONATION OF DELAY IN FILING ON IA 125712/2024 FOR
CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 154164/2024)**

Diary No(s). 19980/2024 (XIV)

(IA FOR CONDONATION OF DELAY IN FILING ON IA 141487/2024)

Diary No(s). 26696/2024 (XIV)

(FOR CONDONATION OF DELAY IN FILING ON IA 146662/2024)

Date : 17-12-2024 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL**

For Petitioner(s)	Mr. D.K Thakur, Adv. Mr. Baldev Singh, Adv. Mr. Divyansh Thakur, Adv. Mr. Rajeev Kumr Gupta, Adv. Mr. Tavleen Singh, Adv. Mr. Rishabh Kumar, Adv. Mr. Mohit Chandras, Adv.
	Mr. Krishna Dev Jagarlamudi, AOR Ms. Natasha Dalmia, AOR Mr. Ketan Paul, AOR
	Ms. Shaila Arora, Adv. Ms. Aditya Bharat Manubarwala, Adv. Mr. Kalash Pandey, Adv. Ms. Akriti Aditya Manubarwala, Adv. Ms. Tanishka Grover, Adv. Mr. Naman Maheshwari, Adv. Mr. Bharat Thakorlal Manubarwala, AOR
For Respondent(s)	Ms. Pragati Neekhra, AOR Mr. Atul Dong, Adv.

**Mr. Aniket Patel, Adv.
Mr. M.C. Dhingra, Sr. Adv.
Mr. Ashwani Kumar Gupta, Adv.
Mr. Gaurav Dhingra, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

List on 04.02.2025 at 2.00 p.m.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(NAND KISHOR)
COURT MASTER**